

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH – COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI – MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.20201 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is connected via video conference. He prayed time for filing rejoinder. Time is enlarged. He is directed to serve a copy of the rejoinder to the other side.

For making submissions, post the matter on 08.02.2021.


MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)